

OFFICE OF DISTRICT & SESSIONS JUDGE
GOMATI JUDICIAL DISTRICT :: UDAIPUR

No.F.1(2)-DJ/G/UDP/E-COURT/2020/ 4105-06

Dated, Udaipur
The 29.07.2020

NOTICE INVITING TENDER

Subject :- Laying of OFC cable between Computer Section of Udaipur Court Complex and Computer Section of SDM Office, Udaipur (Nearest NIC Point).

Sealed tenders / quotations are invited from the recognized service provider for the work of laying of OFC cable between Computer Section of Udaipur Court Complex and Computer Section of SDM Office, Udaipur (nearest NIC Point) as per terms & conditions and specification mentioned below:

LIST OF ITEMS WHOSE RATES NEED TO BE MENTIONED

Sl. No.	Description of Items	Quantity	Per Unit Rate	Total
1	4 Core OFC Cable	1300 Meter		
2	OFC to Ethernet Converter (Media Converter)	2		
3	SC-SM Fiber patch cord	2		
4	Joiner Box	2		
5	Splicing	2		
6	Switch 16 Port (to be fixed at the Court end)	1		
7	Switch 5 Port (to be fixed at the other end)	1		
8	4 U Rack	2		
9	GI Ware normal for OFC cable warring	To be fixed by the vendor after site survey		
10	Installation charges (if any)	To be fixed by the vendor after site survey		


1. Other rates like installation charges, GI wire (if required), Splicing (if required), pipes/catching (if required) etc. may be listed separately.
2. Point to point OFC laying may be done by over head only so that, in case of shifting the location the same OFC cable may be used again.
3. Vendors are requested to survey the sites physically and to submit the quotations.
4. Vendors are requested to mention the total quantity (in meter/foot) of OFC cable required from the Computer Section of Udaipur Court Complex to Computer Section of SDM Office, Udaipur.
5. Amount quoted in the quotation shall be inclusive of all taxes.
6. Alongwith the quotation the Quotationer shall annex the copy of the letter of the company showing that he is the authorized Vendor / Service Provider of OFC (Optical Fiber Connection).
7. Onsite warranty is required for 1(one) Year from the date of installation of the OFC infrastructure.
8. As soon as the problem is reported within 1(One) Year, the corrective measures shall be taken immediately and not later than 24 hours by the vendor.
9. Vendor service support is required during office hours (10:00 AM to 05:30 PM) on working days.
10. Taxes (at source) will be deducted as per applicable rules.
11. The quotations should reach this office positively by 15:00 hours of 24th August, 2020. Tenders / quotations will be opened, if possible, at 16:00 hours on the same day where tenderer or his authorized representative may remain present.
12. Required following document should be accompanied with tender : (a) PAN card (b) VAT clearance (c) Trade License (d) CST, TST, GST (e) undertaken regarding acceptance of terms and condition.
13. Incomplete tender will be rejected summarily.
14. Any dispute/ problem arisen in connection with tender, the decision of the District & Sessions Judge shall be final.
15. The undersigned is not bound to accept the lowest rate and may reject all or any of the tender without assigning any reason.
16. Details information, if any required, may be obtained from the office of the under signed in this regard.


(A. K. Nath)

District & Sessions Judge
Gomati Judicial District, Udaipur

Copy to :-

1. NOTICE BOARD.
2. OFFICIAL WEBSITE.


District & Sessions Judge
Gomati Judicial District, Udaipur

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